

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3095
ANSWERED ON:16.03.2015
PRIMITIVE TRIBAL GROUPS
Ghubaya Shri Sher Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has identified separate Primitive Tribal Groups (PTG) among Scheduled Tribes;
- (b) if so, the names of tribes included in PTG (State/UT-wis
- (e) and the details of facilities being extended to them along with the funds allocated, released and utilized in this regard;
- (c) whether the Government has given reservation in Government jobs for PTGs; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): Seventy five communities have been identified as Particularly Vulnerable Tribal Groups (PVTGs) {earlier called as Primitive Tribal Groups (PTGs)}.

(b): Names of tribes included in the Particularly Vulnerable Tribal Groups (PTGs) - State / UT- wise is at Annexure-I.

Apart from the schemes being implemented by various Ministries/ Departments and State Governments concerned, the Ministry of Tribal Affairs is implementing a 100% Central Sector Scheme viz. "Development of Particularly Vulnerable Tribal Groups (PVTGs)" exclusively for PVTGs. The scheme aims at the socio-economic development of PVTGs in a holistic manner by adopting habitat development approach and intervening in all spheres of their social and economic life, so that the quality of life of PVTGs is improved and a visible impact is made. The funds under this scheme are made available to the States/UTs having PVTG population in accordance with the Conservation cum Development (CCD) plan approved by an Expert Committee in the Ministry of Tribal Affairs. The funds released to States/UTs and utilized in this regard, during each of the last two years and the current year, State/UT-wise is at Annexure-II.

(c)&(d): There is 7.5% reservation in Central Government jobs for communities specified as Scheduled Tribes. Reservation in public employment is also given by the States to Scheduled Tribe candidates.